

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.143/2020, IA No.109/2021 & IA No.142/2023
IN CP (IB) No.381/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PANKAJ SINGH & ORS V/S AFTEK INFRASTRUCTURES PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sumit Virmani, Adv.
NONE

: *For the Applicant/ Liquidator in all IAs*
: *For the Respondents in all IAs*

ORDER

Ld. Counsel, Sh. Sumit Virmani representing the Applicant/ Liquidator is present through VC.

However, none is present for the respondents. In view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today, therefore, in the interest of justice; the matter is adjourned for 12th October, 2023 along with all applications.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**